

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Civil Contempt Petition No.200/00061/2018**

(in OA 200/00310/2014)

Jabalpur, this Friday, the 01<sup>st</sup> day of February, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Rajendra Kumar Wasnik, S/o late Arul Das, aged about 55 years, 1041, Lobo Colony, Near DSC Line, Indera Nagar, Bilpura, Vehicle Estate, working as Ambulance Motor Drivers in V.F.J. Hospital, Jabalpur 482009 (M.P.) **-Petitioner**

**(By Advocate – Shri A.K. Pare)**

**V e r s u s**

1. Govind Mohan, General Manager, Vehicle Factory, Jabalpur 482009 (M.P.).
2. P.K. Shrivastava, Chairman & Director General of Ordnance Factory, 10-A, S.K. Bose Road, Kolkata 700001 **-Respondents**

**(By Advocate – Shri S.K. Mishra)**

**O R D E R (O R A L)**

**By Ramesh Singh Thakur, JM.**

The respondents have placed on record the interim stay granted by Hon'ble High Court of Madhav Pradesh at Jabalpur in M.P. No.5296/2018.

In view of the above, this Contempt Petition is not maintainable at this stage. Accordingly, the CCP is dismissed.

**(Ramesh Singh Thakur)**  
**Judicial Member**

am/-

**(Navin Tandon)**  
**Administrative Member**